

**GOVERNMENT OF INDIA  
MINISTRY OF COMMERCE & INDUSTRY  
DEPARTMENT FOR PROMOTION OF INDUSTRY AND INTERNAL TRADE  
LOK SABHA**

**UNSTARRED QUESTION NO. 1364.  
TO BE ANSWERED ON TUESDAY, THE 30<sup>TH</sup> JULY, 2024.**

**TRANSFER OF SALT DEPARTMENT**

**1364 SHRI PRAVEEN PATEL:  
SHRI NARESH GANPAT MHASKE:  
DR. SHRIKANT EKNATH SHINDE:**

Will the Minister of **COMMERCE AND INDUSTRY** be pleased to state:

**वाणिज्य एवं उद्योग मंत्री**

- (a) whether it is a fact that the Mira-Bhayander Municipal Corporation has demanded transfer of the salt department land for road widening, new road development, stadium reservation in the approved development plan on the salt development land and the said proposal has also been sent to the Salt Commissioner through the State Government, if so, the details thereof;
- (b) the reasons behind non-transfer of land to the Municipal Corporation as on date which had led to delay in road widening and development plan of the said Municipal Corporation; and
- (c) whether the Government organizes a special meeting to transfer the seat of the salt department land to such Municipal Corporation and if so, the details thereof?

**ANSWER**

**वाणिज्य एवं उद्योग मंत्रालय में राज्य मंत्री (श्री जितिन प्रसाद)  
THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE & INDUSTRY  
(SHRI JITIN PRASADA)**

- (a) to (c):** Mira-Bhayander Municipal Corporation (MBMC) has been requested to forward these proposals through Govt. of Maharashtra in prescribed format in terms of Internal Policy Guidelines, 2012.

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